

generate employment for skilled and unskilled youth, are such schemes in this direction. Besides, a scheme for surrender-cum-rehabilitation of militants exists in the North Eastern and LWE affected States of the country for the return of the misguided youths to the mainstream. Further, various other developmental schemes for employment generation in specifically affected areas are being taken up by the Government from time-to-time.

**Statement**

*Details of important terror cases and the number of  
person arrested during the last three years*

Incidents	Persons arrested	Name of the Investigating agency
13.07.2011 : Serial bomb blasts in Mumbai	07	ATS Mumbai
7.9.2011 : Bomb Blast at Delhi High Court	03	NIA
13.02.2012 : Blast in a Car of Embassy of Israel	01	Special Cell, Delhi Police
01.08.2012 : Serial Bomb Blast in Pune	09	ATS Maharashtra
21.02.2013 Twin Bomb Blast in Hyderabad	04	NIA
17.04.2013 Bomb Blast in Bengaluru	15	Karnataka Police
07.07.2013 Bomb Blasts in Bodh Gaya	8 (One dead)	NIA
27.10.2013 Serial Bomb Blasts in Patna	14 (One dead)	NIA
02.10.2014 Bomb blast in Burdwan	07	NIA

**Damage caused by deluge in J and K**

1165. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of damages caused by the deluge in different parts of Jammu and Kashmir in September, 2014 and the details of relief and rehabilitation measures taken by Government for the affected families, so far;

(b) whether the State Government has submitted proposals for financial assistance to Union Government;

(c) if so, the details thereof;

(d) the details of the Central team report on the said damages and its recommendations for the amount required for undertaking relief, rehabilitation and reconstruction in the State; and

(e) the funds released so far and the time by when the remaining funds are likely to be released ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (e) As per the information received from the State Government, 282 humans and 61,326 cattle have been lost, 6.48 lakh ha. cropped area affected and 2.53 lakh houses have been reported damaged due to floods/ landslides during 2014.

With regard to the relief, it is mentioned that State Governments concerned are initially required to undertake relief operations of immediate nature in the wake of natural calamity from the State Disaster Response Fund (SDRF). In case of a calamity of 'severe nature', additional assistance is extended from the National Disaster Response Fund (NDRF) after following the laid down procedure. Financial assistance is towards relief and not for compensation of loss as suffered.

The Government of India had provided all possible logistics assistance like deployment of the Army, Indian Air Force, Navy, National Disaster Response Force for search and rescue operations, providing sufficient food, water, medicines, tents, blankets, dewatering pump, water purifying systems etc. to the State Government.

In the instant case, the Government of Jammu and Kashmir had submitted a memorandum projecting demand of ₹43959.56 crore for the floods of 2014. Out of that, the State claimed that State Government had ₹1000 cr available under SDRF. The State had requested for providing ₹1926.11 crore from NDRF and a special package of ₹41033.45 cr for items, which were not covered by norms of NDRF. Upon receipt of the memorandum from the State Government of J & K, an Inter-Ministerial Central Team (IMCT) visited the affected areas of the State from 17th to 19th October 2014 for an on-the-spot assessment of damages caused by the flood of 2014 as per norms of NDRF. The IMCT has sought some additional information from the State Government in order to finalize its report. The report of the IMCT will be considered by the Government as per laid down procedure immediately after it is submitted.

In order to support the affected people of Jammu and Kashmir, the Government of India has released an amount of ₹94.33 crore, in advance, from SDRF on 5-11-2014. Besides, the Government of India has released ₹1000 crore under Special Plan Assistance (SPA) on 22.10.2014 to the State for flood relief and rehabilitation. In addition, an amount of ₹570 crore for rebuilding of damage houses and ₹175 crore for damaged hospitals has been announced from the Prime Minister's National Relief Fund.

**Cases of duping, cheating and trafficking of girls against placement agencies**

1166. DR. KANWAR DEEP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that of late cases of duping, cheating, burglaries, trafficking and selling of unsuspecting girls against placement agencies of the National Capital, NCR and other parts of the country have come to the notice of Government;

(b) if so, the details thereof; and

(c) what action Government has taken in such cases and what preventive action Government proposes to take against such agencies ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) The data of duping, cheating, burglaries, trafficking and selling of unsuspecting girls against Placement Agencies of the National Capital, NCR and other parts of the country is not maintained centrally. However, details of cases registered by Delhi Police against placement agencies involved in duping, cheating, burglaries, trafficking and selling of girls for the year 2011, 2012, 2013 and 2014 (upto 15.11.2014) is given in Statement (*See below*).

(c) The steps taken by the Government to prevent such activities by the placement agencies includes effective surveillance over activities of placement agencies by collecting information from the Non-Government Organisations (NGOs) and by sensitization of Beat and Division officers of the Police Stations.

The Government of National Capital Territory, Delhi has formulated a comprehensive legislation *i.e.* Private Placement Agency Bill to regulate the working of private placement agencies.

The Ministry of Labour and Employment has also issued guidelines on Operation of Private Placement Agencies which is available at link <http://stophumantrafficking-mha.nic.in/writereaddata/CS-PPAgenciesd-230812.pdf>.